

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP-229(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE PARTIES:

Kukreja Builders Pvt. Ltd.

SECTION : 441 of Companies Act 2013.

---

ORDER

The Company Petition is **allowed**, vide separate order, on a cost of ₹4,50,000  
i.e. ₹2,50,000 by the company and ₹1,00,000 by each of the directors.

SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)